

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Comp. Appeal (AT) (Ins) No. 230 of 2020

IN THE MATTER OF:

Vertex Customer Management Pvt. Ltd

...Appellant

Versus

Abhibus Services (India) Pvt. Ltd

...Respondent

Present:

For Appellant:- Though appeared, but not marked attendance

For Respondent: None

O R D E R

17.02.2020 At the request of the Appellant side, the matter is adjourned to

26th February, 2020.

[Justice Venugopal M.]
Member (Judicial)

[Vijai Pratap Singh]
Member (Technical)

[Shreesha Merla]
Member (Technical)

RK/nn